

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 124/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: Gammon Engineers & Contractors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |   |          |   |
|----|---|----------|---|
| 25 | KERSI DASTOOR<br>i/b Phoenix legal<br>for <sup>19</sup> JLF lenders<br><u>secured creditors</u> | Advocate |  |
|----|---|----------|---|

|  |              |          |   |
|--|--------------|----------|---|
|  | Hemant Sille | Advocate |  |
|--|--------------|----------|---|

Common Order

CSP 124/230-232/2017/ NCLT/MB//MAH/2017

CSP 125/230-232/2017/ NCLT/MB//MAH/2017

Company Petitions allowed, vide separate order.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)